

**STATUTORY DUES****A STATUTORY DUES - CLAIMED IN FORM F**

As on September 17, 2020

Below mentioned list of dues is the balance outstanding as on the Insolvency Commencement Date, with regards to dues payable to various statutory authorities, standalone by Corporate Debtor. The IRP has received claims from the following statutory authorities till the above mentioned date.

Sr. No.	Name	Amount claimed by creditors	Amount of claim under verification not yet admitted (refer Note 1)	As per in Books of Account of the CD	Amount Admissible	Remarks
1	State Tax Officer, Pune - VAT - C-0827, Pune	17,67,231.00	17,67,231.00	-	-	Order of attachment of immovable property No.STO/VAT/C-827/Property Attachment/TIN 27080915002V/B-368 Pune dated - 21/09/2019 in Annexure 9 - Form No.4. <b>Amount of default Rs.17,67,231 plus interest. Claim received on December 21,2019</b>
	Total	17,67,231.00			-	

Note

1 RP has received Accounting System Data (Tally) from April 1, 2015 onwards till Nov. 07, 2019; which are reflected above.